

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No, Sir. In all cases where the students are given the option to write answers in Hindi, the question papers are set both in English and Hindi.

(b) Does not arise.]

WORLD BANK'S RECOMMENDATION FOR MAJORITY PARTICIPATION BY FOREIGN CAPITAL IN FERTILISER INDUSTRY

*230. SHRI NIREN GHOSH:
SHRI ARJUN ARORA:
SHRI M. AJMAL KHAN:
SHRI UTTAM SINGH DUGAL:
SHRI N. R. M. SWAMY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the World Bank has recommended to the Government of India for allowing majority participation by foreign capital in fertiliser industry and also allowing to import ammonia from outside India instead of being compelled to use indigenous naphtha;

(b) if so, whether Government have acceded to these demands of the World Bank?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGE-SAN): (a) Yes, Sir.

(b) No, Sir.

‡[HOSTILE ACTIVITIES BY NAGAS

*20. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether it is a fact that Naga hostiles have been concentrating in the Ukhrul Sub-Division of Manipur for the past few weeks;

(b) whether it is a fact that their hostile activities have increased in the area; and

(c) if the replies to parts (a) and (b) above be in the affirmative, what steps are being taken to meet this menace?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) and (b) Yes, Sir.

(c) Our Police posts have been alerted and the situation is being kept under close watch.

अन्तर्विश्वविद्यालय बोर्ड द्वारा प्रधान मंत्री को स्मृति-पत्र

*231. प्रो० सत्यव्रत सिद्धान्तलंकार : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अन्तर्विश्वविद्यालय बोर्ड ने प्रधान मंत्री को इस आशय का एक स्मृति-पत्र भेजा है कि भिन्न-भिन्न राज्यों में राज्य सरकारों तथा विधान सभाओं की विश्व-विद्यालयों के आन्तरिक कार्य-संचालन में हस्तक्षेप करने की प्रवृत्ति बढ़ती जा रही है और इस प्रवृत्ति को रोका जाये ; और

(ख) किन्-किन राज्यों में इस प्रकार की शिकायत पाई गई और इस मामले में सरकार क्या कार्यवाही कर रही है ?

†[MEMORANDUM TO THE PRIME MINISTER BY THE INTER-UNIVERSITY BOARD

*231. PROF. SATYAVRATA SIDDHANTALANKAR: Will the Minister of EDUCATION be pleased to state:

(a) whether the Inter-University Board has sent a memorandum to the Prime Minister to the effect that the tendency to interfere in the internal working of the Universities by the State Governments and the Legislative Assemblies has been growing in various States and that this tendency should be checked; and

(b) the names of the States where there was complaint of such nature, and the steps that are being taken by Government in this matter?

शिक्षा मंत्री (श्री एम० सी० चागला) :

(क) जी, हाँ ।

(ख) कलकत्ता विश्वविद्यालय और आन्ध्र प्रदेश के विश्वविद्यालयों के अधिनियमों (Acts) के बारे में कुछ शिकायतें मिली थीं । उनकी राज्य सरकारों के साथ यह मामला उठाया गया । आन्ध्र सरकार ने अधिनियमों (Acts) में सुधार के लिये कार्रवाई की ताकि जिन बातों के बारे में शिकायत आई थी वे दूर हो सकें ।

†[] English translation.

‡Transferred from the 3rd May, 1966.